

DFR NO. 2240 OF 2018

The original records brought by the Respondent–Board consisting of four volumes are taken on record under DFR No. 2239 of 2018 and the same shall be kept under the custody of the Registrar of this Tribunal in a sealed cover.

Registry is directed to number the appeal and list it for hearing on **23.10.2018**. Maintainability issue is kept open.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

ts/pr